

**Loan from IFAD for irrigation project in M.P.**

1593. DR. VASANT KUMAR PANDIT: Will the Minister of IRRIGATION be pleased to state:

(a) whether the International Aid Agency Viz. The International Fund for Agricultural Development (IFAD) had promised loan to India of \$ 25.5 million for a medium scale Irrigation project in M.P. State;

(b) if so, when was this proposal accepted by IFAD and details of the location, capacity and financial outlay of this scheme;

(c) how much foreign exchange aid has been received so far, and how much is expected till 1983;

(d) whether this project has already been started, if so, what are the targets for its completion; and

(e) what effects are being made to get the full aid amount from IFAD?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). An agreement has been signed on 25-6-1982 with IFAD for a loan amount of US \$ 25.06 million to co-finance the M. P. Medium Irrigation Project along with IDA. The loan is intended to support a five-year time-slice (1981-82 to 1985-86) of implementation of irrigation programme which includes construction of about 30 medium irrigation projects in Madhya Pradesh, costing approximately Rs. 195 crores.

(c) to (e). As the agreement has been signed recently (25-6-1982), the disbursement of funds, which will be spread from 1982-83 to 1986-87 has not

yet been started by IFAD. The work of preparation of detailed project reports of sub projects and their appraisal is in progress. The loan period is expected to be over by 31-3-1986 and the loan amount is expected to be fully reimbursed by 31-3-1987.

**Completion of checking of Foodgrains**

1594. SHRI HARISH KUMAR GUNGWAR: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) is the checking of the foodcards and the units shown therein over by now in Delhi; and

(b) if not, reasons thereof and when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) and (b). A door to door checking of foodcards was got done by Delhi Administration in 5 circles in the months of April and May, 1982. Checking of foodcards on a sample basis to detect bogus ration cards however, is a continuing process and would go on.

**Cost of MIG Flats in Prasad Nagar**

1595. SHRI J. S. PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the break-up of the composite of M.I.G. flats in Prasad Nagar; and

(b) account of deposit amount paid by the residents to DDA?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that the break-up of composite

cost of MIG flats in Prasad Nagar, Phase-II is as under:—

	Ground Floor	First Floor	Second Floor	Top Floor
	Rs.	Rs.	Rs.	Rs.
Cost of Construction . . . . .	59335	65351	72136	65613
Premium for land . . . . .	5600	4300	4600	4300
Extra @ 7½% for Ground Floor flat only to subsidise the cost of dwelling units for Economically Weaker Sections . . . . .	4900	..	..	..
Disposal cost: . . . . .	69335	701551	76736	69913
or say . . . . .	69900	70200	76800	70000

(b) The DDA has reported that the flats have been allotted at the disposal cost indicated above. It has reported that under hire-purchase allotment, 50 per cent cost of the flat is demanded at the time of allotment and the balance 50 per cent in equated instalments over a period of seven years. Interest is charged @ 7½ per cent per annum on equated basis through monthly instalments. The DDA has reported that the total amount paid by the allottees will be known only after the hire-purchase period is over.

#### Misuse of land allotted to Triveni Art and Sangeet Academies

1596. SHRI D. P. YADAV:

SHRI R. P. YADAV:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the area of land allotted to the Bhartiya Kala Kendra, the Triveni Kala Sangham, Sangeet Bharati and Gandharva Mahavidyalaya in Delhi/New Delhi;

(b) the area utilised by each of these institutions for staff quarters, hostels, class rooms and canteens, respectively;

(c) whether any penalties have been imposed on any of these institutions for misuse of land; and

(d) if so, how much on whom and for what reasons?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Bhartiya Kala Kendra, Triveni Kala Sangham, Sangeet Bharati and Gandharva Mahavidyalaya have been allotted land measuring 1.71 acres, 0.884 acre, 0.972 acre and 0.627 acre respectively.

(b) Area utilised by each of these institutions for hostels and staff quarters is 21700.6 sq. ft., 6684.00 utilised for class rooms etc. is 54644.62 sq. ft., 29753.00 sq. ft., 10432 sq. ft. and 14717 sq. ft. respectively. No canteen has, however, been constructed by any of these institutions.

(c) and (d). It was reported that some portions of buildings are being misused by these institutions. The Land & Development Office has initiated necessary action under the lease-deed.

#### Development of Selected Villages of Kota District under IRDP

1597. SHRI CHATURBUJ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the works for all round development of selected villages of